

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 18375/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

RAMESH PRASAD & ORS.

Respondent(s)

(IA No.67865/2019-EXEMPTION FROM FILING O.T.

(ONLY OFFICE REPORT FOR DIRECTIONS WILL BE LISTED BEFORE THE
HON'BLE JUDGE IN CHAMBERS.)

(IA No. 67865/2019 - EXEMPTION FROM FILING O.T.)

Date : 07-07-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Arun K. Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos. 1 and 2.

The matter may be listed before the Court.

As prayed for, the third respondent shall file its
counter affidavit within four weeks.

(NIDHI AHUJA)
AR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER